List of Latest Judgments updated on SCC OnLine Web Edition.

January 20

2023

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court, High Courts and Tribunals

Supreme Court

- Assn. of Old Settlers of Sikkim v. Union of India, (M.R. Shah and B.V. Nagarathna, JJ.), 2023 SCC OnLine SC 38
- C. Haridasan v. Anappath Parakkattu Vasudeva Kurup, (M.R. Shah and B.V. Nagarathna, JJ.), 2023 SCC OnLine SC 36
- CIT v. Maharashtra Seamless Ltd., (M.R. Shah and Sudhanshu Dhulia, JJ.), <u>2022 SCC OnLine SC</u> <u>1812</u>
- Deepak Ananda Patil v. State of Maharashtra, (**Dr D.Y. Chandrachud**, C.J. and P.S. Narasimha, J.), 2023 SCC OnLine SC 34
- Jaswant Singh v. State of Chhattisgarh, (Dinesh Maheshwari and Bela M. Trivedi, JJ.), <u>2023 SCC</u> OnLine SC 35
- JMC Projects (India) Ltd. v. M.P. Road Development Corpn., (R.F. Nariman and S. Ravindra Bhat, JJ.), 2020 SCC OnLine SC 1452
- John Paily v. State of Kerala, (Dr D.Y. Chandrachud and M.R. Shah, JJ.), 2021 SCC OnLine SC 3405
- K.L. Swamy v. CIT, (M.R. Shah and C.T. Ravikumar, JJ.), 2023 SCC OnLine SC 44
- Manik Majumder v. Dipak Kumar Saha, (M.R. Shah and B.V. Nagarathna, JJ.), <u>2023 SCC OnLine</u> <u>SC 37</u>
- Nizamuddin West Assn. v. Union of India, (Dr D.Y. Chandrachud and Hima Kohli, JJ.), <u>2022 SCC</u> OnLine SC 1811
- Oswal Plastic Industries v. N.A.I.C.O. Ltd., (M.R. Shah and C.T. Ravikumar, JJ.), 2023 SCC OnLine SC 43
- Rajaram v. Maruthachalam, (B.R. Gavai and M.M. Sundresh, JJ.), 2023 SCC OnLine SC 48
- State (NCT of Delhi) v. Bhagrati, (M.R. Shah and C.T. Ravikumar, JJ.), 2023 SCC OnLine SC 40
- State (NCT of Delhi) v. Sunil Jain, (M.R. Shah and C.T. Ravikumar, JJ.), 2023 SCC OnLine SC 39
- State of H.P. v. Goel Bus Service, (Sanjay Kishan Kaul, Abhay S. Oka and Vikram Nath, JJ.), 2023 SCC OnLine SC 46
- State of Haryana v. Sushila, (M.R. Shah and S. Ravindra Bhat, JJ.), 2023 SCC OnLine SC 42
- *State of Rajasthan* v. *Komal Lodha*, (M.R. Shah and S. Ravindra Bhat, JJ.), <u>2023 SCC OnLine SC 41</u> *State* v. *M. Maridoss*, (M.R. Shah and C.T. Ravikumar, JJ.), 2023 SCC OnLine SC 47
- Sudha Mishra v. Union of India, (Dipak Misra, C.J. and A.M. Khanwilkar and Dr D.Y. Chandrachud, JJ.), 2017 SCC OnLine SC 2151
- Sudha Mishra v. Union of India, (J.S. Khehar, C.J. and Dr D.Y. Chandrachud and Sanjay Kishan Kaul, JJ.), <u>2017 SCC OnLine SC 2150</u>
- Sweta Construction v. Chhattisgarh State Power Generation Co. Ltd., (R. Banumathi and A.S. Bopanna, JJ.), <u>2019 SCC OnLine SC 2252</u>
- Sweta Construction v. Chhattisgarh State Power Generation Co. Ltd., (Sanjay Kishan Kaul and Dinesh Maheshwari, JJ.), 2020 SCC OnLine SC 1453
- *Vivek Narayan Sharma* v. *Union of India*, (S. Abdul Nazeer, B.R. Gavai, A.S. Bopanna, V. Ramasubramanian and B.V. Nagarathna, JJ.), <u>2022 SCC OnLine SC 1810</u>
- *Vivek Narayan Sharma* v. *Union of India*, (S. Abdul Nazeer, B.R. Gavai, A.S. Bopanna, V. Ramasubramanian and B.V. Nagarathna, JJ.), <u>2022 SCC OnLine SC 1813</u>

Water Resources Department v. *Rattan India Power Ltd.*, (S. Ravindra Bhat and **P.S. Narasimha**, JJ.), <u>2023 SCC OnLine SC 45</u>

Allahabad High Court

Arvind Kejriwal v. State of U.P., (Rajesh Singh Chauhan, J.), 2023 SCC OnLine All 14
Chandrapal v. State of U.P., (Rahul Chaturvedi, J.), 2023 SCC OnLine All 13
Mohd. Aslam v. State of U.P., (Ramesh Sinha and Saroj Yadav, JJ.), 2023 SCC OnLine All 16
Nafisa v. State of U.P., (Anjani Kumar Mishra and Gajendra Kumar, JJ.), 2023 SCC OnLine All 17
Nand Kishore Gupta v. State of U.P., (Syed Aftab Husain Rizvi, J.), 2023 SCC OnLine All 12
Surendra Kumar v. State of U.P., (Rajesh Bindal, C.J. and Brij Raj Singh, J.), 2023 SCC OnLine All 12

Suresh Chand Rajvanshi v. Sanjay Prasad, (Piyush Agrawal, J.), 2023 SCC OnLine All 15

Andhra Pradesh High Court

Gokada Suresh v. *State of A.P.*, (**R. Raghunandan Rao**, J.), <u>2023 SCC OnLine AP 57</u> *SD Amanulla* v. *State of A.P.*, (**Ravi Nath Tilhari**, J.), <u>2022 SCC OnLine AP 3154</u>

Bombay High Court

- Anand Eknath Godshay v. Asawari Anand Godshay, (**B.P. Colabawalla**, J.), <u>2023 SCC OnLine Bom</u> <u>106</u>
- *Corvus Urban Infrastruture LLP* v. *Union of India*, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023</u> <u>SCC OnLine Bom 112</u>
- Dinesh M. Gadkar v. State of Goa, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC OnLine</u> <u>Bom 113</u>
- *Evans Eufemeu Fernandes* v. *State of Goa*, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC</u> OnLine Bom 117
- *Goa University* v. *Greater Panaji & Planning Development Authority*, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC OnLine Bom 116</u>
- Paresh G. Kamat & Associates v. State of Goa, (M.S. Sonak and Bharat P. Deshpande, JJ.), 2023 SCC OnLine Bom 115
- Roshan Mathias v. Goa Coastal Zone Management Authority, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC OnLine Bom 110</u>
- Shubhangi V. Samant v. State of Goa, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC OnLine</u> <u>Bom 114</u>
- State of Goa, In re, (M.S. Sonak and Bharat P. Deshpande, JJ.), 2023 SCC OnLine Bom 111
- TLG India (P) Ltd. v. Rebel Foods (P) Ltd., (Bharati Dangre, J.), 2023 SCC OnLine Bom 105
- Vaibhav Jain v. State of Goa, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC OnLine Bom</u> <u>109</u>
- Vijaya Chandramohan Khot v. State of Maharashtra, (Sarang V. Kotwal, J.), <u>2023 SCC OnLine</u> <u>Bom 107</u>

Wildlife of Netravali Wildlife Sanctuary v. Chief Wildlife Warden Netravali Wild Life Sanctuary, (M.S. Sonak and Bharat P. Deshpande, JJ.), <u>2023 SCC OnLine Bom 108</u>

Calcutta High Court

- Bengal Bonded Warehouse Tenants' Welfare Assn. v. Kolkata Municipal Corpn., (Amrita Sinha, J.), 2023 SCC OnLine Cal 97
- Elite Pharmaceuticals v. CIT, (Md. Nizamuddin, J.), 2023 SCC OnLine Cal 96
- Gorachand Mondal v. State of W.B., (Sabyasachi Bhattacharyya, J.), 2023 SCC OnLine Cal 95
- Kashmira Begum v. Sayad Mosiar Rahman, (Shampa Dutt (Paul), J.), 2023 SCC OnLine Cal 91
- Lakshmi Paul v. State of W.B., (Subhendu Samanta, J.), 2023 SCC OnLine Cal 89
- Neville Mcnamara v. State of W.B., (Rai Chattopadhyay, J.), 2023 SCC OnLine Cal 87
- Satya Jyoti Bandyopadhyay v. State of W.B., (Rai Chattopadhyay, J.), 2023 SCC OnLine Cal 88
- *Shubham Surana* v. *State of W.B.*, (**I.P. Mukerji** and **Biswaroop Chowdhury**, JJ.), <u>2023 SCC</u> OnLine Cal 92
- Sukumar Samanta v. State of W.B., (Tapabrata Chakraborty and Raja Basu Chowdhury, JJ.), 2023 SCC OnLine Cal 93
- *Tapan Kumar Mondal* v. *Union of India*, (Tapabrata Chakraborty and **Raja Basu Chowdhury**, JJ.), <u>2023 SCC OnLine Cal 94</u>

Ujjal Ghosh v. State of W.B., (Shampa Dutt (Paul), J.), 2023 SCC OnLine Cal 90

Chhattisgarh High Court

- Abhayram Patel v. State of Chhattisgarh, (P. Sam Koshy, J.), 2023 SCC OnLine Chh 107
- *G.S. Dhiwar* v. *State of Chhattisgarh*, (Arup Kumar Goswami, C.J. and Rakesh Mohan Pandey, J.), 2023 SCC OnLine Chh 105
- Lakeshwar Das Mahant v. Chhattisgarh Vyavasayik Pariksha Mandal, (P. Sam Koshy, J.), <u>2023 SCC</u> OnLine Chh 104
- Mamta Rani v. Manidhari Builders & Developers, (P. Sam Koshy, J.), 2023 SCC OnLine Chh 106
- Rajaram Patel v. State of CG, (Sachin Singh Rajput, J.), 2023 SCC OnLine Chh 101
- *Raju Mishra* v. *State of Chhattisgarh*, (Arup Kumar Goswami, C.J. and Rakesh Mohan Pandey, J.), 2023 SCC OnLine Chh 108

Sandeep Yadav v. State of CG, (Sachin Singh Rajput, J.), 2023 SCC OnLine Chh 102

Securities & Public Helpline Service v. National Mineral Development Corpn., (Arup Kumar Goswami, C.J. and Rakesh Mohan Pandey, J.), <u>2023 SCC OnLine Chh 103</u>

Delhi High Court

- Abhishek Grover v. Divisional Commr., (Prathiba M. Singh, J.), 2023 SCC OnLine Del 164
- Alfred Von Schukmann v. Controller General of Patents, (Amit Bansal, J.), <u>2023 SCC OnLine Del</u> <u>140</u>

Ambey Mining (P) Ltd. v. NTPC Ltd., (Navin Chawla, J.), 2023 SCC OnLine Del 133

Arun Rathi v. Inox Air Products (P) Ltd., (Suresh Kumar Kait and Sanjeev Narula, JJ.), 2023 SCC OnLine Del 145 Ashwani Kumar v. State, (Amit Mahajan, J.), 2023 SCC OnLine Del 148

- *Corza International* v. *Future Bath Products (P) Ltd.*, (Manmohan and Saurabh Banerjee, JJ.), <u>2023</u> <u>SCC OnLine Del 153</u>
- Delhi Paper Products Co. (P) Ltd. v. Union of India, (Vibhu Bakhru and Purushaindra Kumar Kaurav, JJ.), <u>2023 SCC OnLine Del 154</u>
- Engineering Syndicate v. DDA, (Neena Bansal Krishna, J.), <u>2023 SCC OnLine Del 151</u>
- Gujarat Jhm Hotels Ltd. v. Rajasthali Resorts & Studios Ltd., (Yashwant Varma, J.), <u>2023 SCC</u> OnLine Del 161
- *Gwalior Alcobrew (P) Ltd.* v. *State (NCT of Delhi)*, (**Prathiba M. Singh**, J.), <u>2023 SCC OnLine Del</u> <u>166</u>
- Ikra Khan v. Jamia Millia Islamia, (Sanjeev Narula, J.), 2023 SCC OnLine Del 165
- India Tourism Development Corpn. v. Bajaj Electricals Ltd., (Neena Bansal Krishna, J.), <u>2023 SCC</u> OnLine Del 158
- Indian Plywood & Sunmica v. Century World, (Manmohan and Saurabh Banerjee, JJ.), <u>2023 SCC</u> OnLine Del 152
- Indo Spirits v. State (NCT of Delhi), (Prathiba M. Singh, J.), 2023 SCC OnLine Del 169
- Inland Waterways Authority of India v. Reach Dredging Ltd., (Yashwant Varma, J.), <u>2023 SCC</u> OnLine Del 159
- Jagbir v. State (NCT of Delhi), (Amit Mahajan, J.), 2023 SCC OnLine Del 136
- Jagjit Pal Singh Virk v. Union of India, (Prathiba M. Singh, J.), 2023 SCC OnLine Del 173
- Jagvir Singh v. Union of India, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), <u>2023 SCC</u> OnLine Del 174
- Jai Singh v. National Highways Authority of India, (Satish Chandra Sharma, C.J. and Subramonium Prasad, J.), 2023 SCC OnLine Del 168
- Jasbir Singh v. Narcotics Control Bureau, (Jasmeet Singh, J.), 2023 SCC OnLine Del 134
- Madan Lal v. Sunil Kumar, (Manmeet Pritam Singh Arora, J.), 2023 SCC OnLine Del 162

```
MB Power (M.P.) Ltd. v. SBI, (V. Kameswar Rao, J.), 2023 SCC OnLine Del 149
```

```
MCD v. Shambhuji, (Tushar Rao Gedela, J.), 2023 SCC OnLine Del 143
```

- Mohd. Junaid Qureshi v. State (NCT of Delhi), (Amit Mahajan, J.), 2023 SCC OnLine Del 138
- Narender Singh Bisht v. Shashi Bisht, (Sanjeev Sachdeva and Vikas Mahajan, JJ.), <u>2023 SCC</u> OnLine Del 157
- NATCO Pharma Ltd. v. Controller of Patents & Designs, (C. Hari Shankar, J.), <u>2023 SCC OnLine</u> Del 175
- *Neelam Arora* v. *Manju Arora*, (Manmeet Pritam Singh Arora, J.), <u>2023 SCC OnLine Del 146</u> *Neelam Chandra* v. *NDMC*, (Tushar Rao Gedela, J.), 2023 SCC OnLine Del 144
- Paramjit Singh Gulati v. Directorate of Revenue Intelligence, (Amit Mahajan, J.), <u>2023 SCC OnLine</u> <u>Del 139</u>
- Phundreimayum Yas Khan v. State (NCT of Delhi), (Jasmeet Singh, J.), 2023 SCC OnLine Del 135
- Rakesh Tiwari v. Ram Bans Gupta, (Manmeet Pritam Singh Arora, J.), 2023 SCC OnLine Del 163

Ram Pal Singh v. Union of India, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), <u>2023 SCC</u> OnLine Del 171

- Ravinder Singh v. Registrar General High Court of Delhi, (Suresh Kumar Kait and Neena Bansal Krishna, JJ.), 2023 SCC OnLine Del 172
- Shailndra Kumar v. High Court of Delhi, (Manmohan and Saurabh Banerjee, JJ.), <u>2023 SCC</u> OnLine Del 170
- Shakina v. DDA, (Tushar Rao Gedela, J.), 2023 SCC OnLine Del 142
- Shekhar Nijhawan v. IFFCO Tokio General Insurance Co. Ltd., (Rekha Palli, J.), <u>2023 SCC OnLine</u> <u>Del 156</u>
- Star India (P) Ltd. v. Vikki Choudhry UN Canned Media (P) Ltd., (Sanjeev Sachdeva, J.), <u>2023 SCC</u> OnLine Del 147
- Subway IP LLC v. Infinity Food, (C. Hari Shankar, J.), 2023 SCC OnLine Del 150
- Sudhakara Infratech (P) Ltd. v. MCD, (Satish Chandra Sharma, C.J. and Subramonium Prasad, J.), 2023 SCC OnLine Del 167

Suman Sarna v. Sanjiv Markande, (Jyoti Singh, J.), 2023 SCC OnLine Del 141

- *Tata Steel BSL Ltd.* v. *Venus Recruiter (P) Ltd.*, (Satish Chandra Sharma, C.J. and Subramonium Prasad, J.), <u>2023 SCC OnLine Del 155</u>
- Union of India v. Alcon Builders & Engineer (P) Ltd., (Anup Jairam Bhambhani, J.), <u>2023 SCC</u> OnLine Del 160

Vivek Pandey v. State of (NCT Delhi), (Amit Mahajan, J.), 2023 SCC OnLine Del 137

Gauhati High Court

Aayush Tomar v. Union of India, (Achintya Malla Bujor Barua, J.), <u>2023 SCC OnLine Gau 74</u>
Abu Sayed Mondal v. State of Assam, (Kalyan Rai Surana, J.), <u>2023 SCC OnLine Gau 85</u>
Amina Khatun v. State of Assam, (Manash Ranjan Pathak, J.), <u>2023 SCC OnLine Gau 83</u>
Anupam Das v. State of Assam, (Manash Ranjan Pathak, J.), <u>2023 SCC OnLine Gau 89</u>
Azib Uddin Mazumder v. State of Assam, (Achintya Malla Bujor Barua, J.), <u>2023 SCC OnLine Gau 89</u>

Debo Borkotoky v. State of Assam, (Kalyan Rai Surana, J.), 2023 SCC OnLine Gau 86
Jogen Bordoloi v. State of Assam, (Achintya Malla Bujor Barua, J.), 2023 SCC OnLine Gau 71
Kalpana Chamuah v. State of Assam, (Kalyan Rai Surana, J.), 2023 SCC OnLine Gau 77
Kamal Saikia v. State of Assam, (Achintya Malla Bujor Barua, J.), 2023 SCC OnLine Gau 73
Nurul Islam v. State of Assam, (Manash Ranjan Pathak, J.), 2023 SCC OnLine Gau 82
Porash Jyoti Neog v. State of Assam, (Kalyan Rai Surana, J.), 2023 SCC OnLine Gau 84
Prasanta Sarma v. State of Assam, (Manash Ranjan Pathak, J.), 2023 SCC OnLine Gau 87
Rajen Barman v. Union of India, (Achintya Malla Bujor Barua, J.), 2023 SCC OnLine Gau 79
Ranu Das v. State of Assam, (Manash Ranjan Pathak, J.), 2023 SCC OnLine Gau 78
Rekibuddin Ahmed v. Pratap Jyoti Handique, (Manash Ranjan Pathak, J.), 2023 SCC OnLine Gau 78

Rokiya Khatun v. State of Assam, (Achintya Malla Bujor Barua, J.), <u>2023 SCC OnLine Gau 80</u> Sanjay Paul v. State of Assam, (Sanjay Kumar Medhi, J.), <u>2023 SCC OnLine Gau 88</u> Sanjit Kumar Das v. State of Assam, (Achintya Malla Bujor Barua, J.), <u>2023 SCC OnLine Gau 75</u> Sodesh Jidung v. State of Assam, (Sanjay Kumar Medhi, J.), <u>2023 SCC OnLine Gau 72</u> Sofiul Islam v. State of Assam, (Achintya Malla Bujor Barua, J.), 2023 SCC OnLine Gau 81

Gujarat High Court

- Dharmendrasinh Ranjitsinh Gohil v. State of Gujarat, (Samir J. Dave, J.), <u>2023 SCC OnLine Guj</u> <u>128</u>
- Indersingh v. State of Gujarat, (Samir J. Dave, J.), 2023 SCC OnLine Guj 134
- *Irfanmiya Jahagirmiya Malek* v. *State of Gujarat*, (**Samir J. Dave**, J.), <u>2023 SCC OnLine Guj 130</u> *Kalu* v. *State of Gujarat*, (**Samir J. Dave**, J.), <u>2023 SCC OnLine Guj 136</u>
- Kanaksinh Dasharathsinh Parmar v. State of Gujarat, (Samir J. Dave, J.), 2023 SCC OnLine Guj 133
- Mahobatsinh Jashubha Gohil v. State of Gujarat, (Samir J. Dave, J.), <u>2023 SCC OnLine Guj 131</u> Mukeshbhai Vithalbhai Suthar v. State of Gujarat, (Umesh A. Trivedi, J.), <u>2023 SCC OnLine Guj</u> 137
- Radhaben Ranchhodbhai Parmar v. State of Gujarat, (Samir J. Dave, J.), <u>2023 SCC OnLine Guj 132</u> Rajendra v. State of Gujarat, (Vipul M. Pancholi and Hemant M. Prachchhak, JJ.), <u>2023 SCC</u> <u>OnLine Guj 138</u>
- Sarik v. State of Gujarat, (Samir J. Dave, J.), 2023 SCC OnLine Guj 135
- Tejas Arvindbhai Prajapati v. State of Gujarat, (Samir J. Dave, J.), 2023 SCC OnLine Guj 129

Hyderabad High Court

Anish Construction Co. v. State of Telangana, (Ujjal Bhuyan, C.J. and N.V. Shravan Kumar, J.), 2023 SCC OnLine TS 61

B. Suhasini v. District Educational Officer, (E.V. Venugopal, J.), 2023 SCC OnLine TS 75 Kotha Nageswara Rao v. Union of India, (K. Lakshman, J.), 2023 SCC OnLine TS 67 Mandula Devidas v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 66 Mohd. Tajuddin v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 63 Narsappa Chinna Narsappa v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 70 Nawab Mohd. Zainulabeddin Khan v. State of Telangana, (Ujjal Bhuyan, C.J. and N.V. Shravan Kumar, J.), 2023 SCC OnLine TS 71 Neelamma Kukkala v. State of Telangana, (E.V. Venugopal, J.), 2023 SCC OnLine TS 73 Poreddy Raji Reddy v. State of Telangana, (B. Vijaysen Reddy, J.), 2023 SCC OnLine TS 72 Prasad Gaddala v. State of Telangana, (E.V. Venugopal, J.), 2023 SCC OnLine TS 74 Provident Fund Commr. v. EPF Appellate Tribunal, (K. Lakshman, J.), 2023 SCC OnLine TS 68 Ragula Mallesh v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 69 Ratnam Peeraji v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 60 S.P. Diagnostics v. State of Telangana, (Lalitha Kanneganti, J.), 2023 SCC OnLine TS 58 S.R. Venkat Rao v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 62 Sitaram Spinners (P) Ltd. v. Union of India, (K. Lakshman, J.), 2023 SCC OnLine TS 64 Thoutam Lakshmi v. State of Telangana, (K. Lakshman, J.), 2023 SCC OnLine TS 65

Tummala Durga Siva Prasad Reddy v. Dampuri Srinivasulu, (**T. Vinod Kumar**, J.), <u>2023 SCC</u> OnLine TS 57

Valsa Sadhanandam v. State of Telangana, (Lalitha Kanneganti, J.), 2023 SCC OnLine TS 59

Jharkhand High Court

Anju Devi v. Bipin Bihari, (Sujit Narayan Prasad, J.), 2022 SCC OnLine Jhar 1717

Durga Charan Buriuly v. State of Jharkhand, (Aparesh Kumar Singh, A.C.J. and Deepak Roshan, J.), 2023 SCC OnLine Jhar 20

Gram Tarang Employability Training Services (P) Ltd. v. Jharkhand Skill Development Mission Society, (Sujit Narayan Prasad, J.), <u>2022 SCC OnLine Jhar 1718</u>

Jammu and Kashmir High Court

Manik Mattoo v. State of J&K, (Javed Iqbal Wani, J.), <u>2022 SCC OnLine J&K 1070</u> Rajni Devi v. Arun Kumar, (Puneet Gupta, J.), <u>2022 SCC OnLine J&K 1069</u> Tej Krishan Bhat v. State (UT of J&K), (Rajnesh Oswal, J.), <u>2022 SCC OnLine J&K 1072</u> Zahid Ahmad Malik v. State (UT of J&K), (Rahul Bharti, J.), <u>2022 SCC OnLine J&K 1071</u>

Kerala High Court

Amina v. Khadeeja, (C.S. Dias, J.), 2023 SCC OnLine Ker 272

- Anoop v. State of Kerala, (Kauser Edappagath, J.), 2023 SCC OnLine Ker 267
- Ashok Kumar V. v. Suvarnakumar, (Devan Ramachandran, J.), 2023 SCC OnLine Ker 256
- Ashraf Kurikkal v. State of Kerala, (Kauser Edappagath, J.), 2023 SCC OnLine Ker 258

Asif C.P. v. State of Kerala, (Kauser Edappagath, J.), 2023 SCC OnLine Ker 262

Custodian of Forests Fragile Lands v. Jaice Jacob, (K. Vinod Chandran and C. Jayachandran, JJ.), 2022 SCC OnLine Ker 9158

Dalin v. State of Kerala, (Kauser Edappagath, J.), 2023 SCC OnLine Ker 260

Deepu R.K. v. State of Kerala, (Kauser Edappagath, J.), 2023 SCC OnLine Ker 266

Jayakrishnan v. State of Kerala, (A. Badharudeen, J.), 2023 SCC OnLine Ker 268

Joshy v. State of Kerala, (Bechu Kurian Thomas, J.), 2023 SCC OnLine Ker 252

M.K. Nimesh v. Sundaram Finance Ltd., (C.S. Dias, J.), 2023 SCC OnLine Ker 270

M.K. Nimesh v. Sundaram Finance Ltd., (C.S. Dias, J.), 2023 SCC OnLine Ker 271

Mukesh Vijayan v. State of Kerala, (Bechu Kurian Thomas, J.), 2023 SCC OnLine Ker 250

P.B. Gireesh v. Cochin Devaswom Board, (Anil K. Narendran and P.G. Ajithkumar, JJ.), <u>2023 SCC</u> OnLine Ker 273

P.K. Vamakesan v. Shibu V.P., (Devan Ramachandran, J.), 2023 SCC OnLine Ker 255

- P.T. Joseph v. Dinesan Cheruvat, (A.K. Jayasankaran Nambiar and Mohammed Nias C.P., JJ.), 2023 SCC OnLine Ker 257
- Priyesh v. State of Kerala, (Kauser Edappagath, J.), 2023 SCC OnLine Ker 264

Radhamani v. Pulliot Sree Koorbakkavuseva Samithi, (C.S. Dias, J.), 2023 SCC OnLine Ker 269

Roji Augustine v. State of Kerala, (Bechu Kurian Thomas, J.), 2023 SCC OnLine Ker 253

Saidhali v. State of Kerala, (Kauser Edappagath, J.), <u>2023 SCC OnLine Ker 261</u> Shajahan v. State of Kerala, (Bechu Kurian Thomas, J.), <u>2023 SCC OnLine Ker 251</u> Sheghil S.P. v. State of Kerala, (Kauser Edappagath, J.), <u>2023 SCC OnLine Ker 259</u> Sivadasan V. v. State of Kerala, (Kauser Edappagath, J.), <u>2023 SCC OnLine Ker 274</u> V.P. Surasan v. T.G. Ullas Kumar, (Devan Ramachandran, J.), <u>2023 SCC OnLine Ker 254</u> Vipin K.V. v. State of Kerala, (Kauser Edappagath, J.), <u>2023 SCC OnLine Ker 263</u> Viswanathan v. State of Kerala, (Kauser Edappagath, J.), <u>2023 SCC OnLine Ker 263</u>

Madras High Court

- Annachamy v. Sivasubramanian, (G. Ilangovan, J.), 2023 SCC OnLine Mad 178
- Ayisha v. State, (M. Nirmal Kumar, J.), 2023 SCC OnLine Mad 170
- Bowghikhan v. State, (R.N. Manjula, J.), 2023 SCC OnLine Mad 184
- C. Dhuraimony v. State, (G. Chandrasekharan, J.), 2023 SCC OnLine Mad 187
- Chinnadurai v. State, (G. Jayachandran and Sunder Mohan, JJ.), 2023 SCC OnLine Mad 180
- Diwakar v. State, (G. Chandrasekharan, J.), 2023 SCC OnLine Mad 189
- K. Ravi v. Moorthy, (T.V. Thamilselvi, J.), 2023 SCC OnLine Mad 185
- Krishnan v. State, (P.N. Prakash and N. Anand Venkatesh, JJ.), 2023 SCC OnLine Mad 176
- Krishnasamy Gounder v. Eswari, (V.M. Velumani and S. Sounthar, JJ.), 2023 SCC OnLine Mad 168
- *M. Movendiran* v. *T.S. Selvavinayagam*, (S. Vaidyanathan and P.T. Asha, JJ.), <u>2023 SCC OnLine Mad</u> <u>173</u>
- N. Ravichandran v. Nirmal Prasad, (P.N. Prakash and N. Anand Venkatesh, JJ.), <u>2023 SCC OnLine</u> <u>Mad 175</u>
- New India Assurance Co. Ltd. v. Nallammal, (G. Jayachandran, J.), 2023 SCC OnLine Mad 171
- P. Elumalai v. State, (R.N. Manjula, J.), 2023 SCC OnLine Mad 183
- P. Manohar v. S. Selvi, (G. Ilangovan, J.), 2023 SCC OnLine Mad 179
- Pasuvaraj v. State, (R.N. Manjula, J.), 2023 SCC OnLine Mad 186
- Rathinam v. State of T.N., (), 2023 SCC OnLine Mad 190
- Rathinam v. State of T.N., (Sunder Mohan, J.), 2023 SCC OnLine Mad 191
- *Reliance General Insurance Co. Ltd.* v. *G. Mohana Priya*, (**R. Subramanian** and Sathi Kumar Sukumara Kurup, JJ.), <u>2023 SCC OnLine Mad 172</u>
- S. Balasubramanian v. State, (A.D. Jagadish Chandira, J.), 2023 SCC OnLine Mad 177
- S. Venkataramanan v. S. Muthukrishnan, (Krishnan Ramasamy, J.), 2023 SCC OnLine Mad 169
- Selvakumar v. State, (R.N. Manjula, J.), 2023 SCC OnLine Mad 181
- Senthamizhselvi v. State, (G. Chandrasekharan, J.), 2023 SCC OnLine Mad 188
- Soundarrajan v. State, (R.N. Manjula, J.), 2023 SCC OnLine Mad 182
- *T. Kalpana* v. *Gagandeep Singh Bedi*, (S. Vaidyanathan and P.T. Asha, JJ.), <u>2023 SCC OnLine Mad</u> <u>174</u>

Manipur High Court

- Longjam Rameshori Devi v. State of Manipur, (Ahanthem Bimol Singh, J.), <u>2023 SCC OnLine Mani</u> <u>19</u>
- Mohd. Zulfikar Ali v. State of Manipur, (Ahanthem Bimol Singh, J.), 2023 SCC OnLine Mani 18

Meghalaya High Court

- Saket S. Gokhale v. Election Commission of India, (Sanjib Banerjee, C.J. and W. Diengdoh, J.), <u>2023</u> SCC OnLine Megh <u>3</u>
- U Baswell Nongneng Shanpru v. K.H.A.D.C, (W. Diengdoh, J.), 2023 SCC OnLine Megh 4
- Umsawmat Presbyterian L.P. School v. State of Meghalaya, (W. Diengdoh, J.), <u>2023 SCC OnLine</u> <u>Megh 2</u>

Madhya Pradesh High Court

Balibai v. State of M.P., (Subodh Abhyankar, J.), 2023 SCC OnLine MP 143 Balram Singh Thakur v. Commr. Coop. Department, (Vivek Agarwal, J.), 2023 SCC OnLine MP 151 Chitrakoot Ram Pandey v. State of M.P., (Vivek Agarwal, J.), 2023 SCC OnLine MP 149 Dharmadas Harijan v. State of M.P., (Vivek Agarwal, J.), 2023 SCC OnLine MP 153 Dinesh Kumar Singh v. State of M.P., (Anand Pathak, J.), 2023 SCC OnLine MP 150 Harish v. State of M.P., (Subodh Abhyankar, J.), 2023 SCC OnLine MP 139 Kamlesi Devi v. State of M.P., (Deepak Kumar Agarwal, J.), 2023 SCC OnLine MP 145 Krishna v. State of M.P., (Subodh Abhyankar, J.), 2023 SCC OnLine MP 144 Lalit Rathor v. Chindhibai, (Vivek Agarwal, J.), 2023 SCC OnLine MP 146 Mahesh Kushwaha v. State of M.P., (Nandita Dubey, J.), 2023 SCC OnLine MP 140 Mohansingh v. State of M.P., (Subodh Abhyankar, J.), 2023 SCC OnLine MP 142 Munnibai v. State of M.P., (Vivek Rusia, J.), 2023 SCC OnLine MP 141 Rama Phosphate Ltd. v. Central Excise Intelligence Regional Unit, (Sushrut Arvind Dharmadhikari and Prakash Chandra Gupta, JJ.), 2023 SCC OnLine MP 152 Rohini Prasad Patel v. State of M.P., (Vivek Agarwal, J.), 2023 SCC OnLine MP 155 Sukki Bai v. Chhannu Lal, (Vivek Agarwal, J.), 2023 SCC OnLine MP 147 Sunil Kumar Verma v. State of M.P., (Anand Pathak, J.), 2023 SCC OnLine MP 157 Sunita v. State of M.P., (Nandita Dubey, J.), 2023 SCC OnLine MP 156 Suresh Kumar Verma v. State of M.P., (Sanjay Dwivedi, J.), 2023 SCC OnLine MP 154 Swati Jhariya v. National Health Mission Bhopal 8, (Vivek Agarwal, J.), 2023 SCC OnLine MP 148

Orissa High Court

- Commr. of GST & Central Excise v. K.D. Sharma, (S. Muralidhar, C.J. and M.S. Raman, J.), 2023 SCC OnLine Ori 99
- Harihar Sahoo v. Lord Shri Jagannath Mahaprabhu Bije, (**Biswanath Rath**, J.), <u>2023 SCC OnLine</u> <u>Ori 100</u>
- Madhusmita Sethy v. State of Odisha, (S. Muralidhar, C.J. and M.S. Raman, J.), <u>2023 SCC OnLine</u> Ori 101

Ramesh Chandra Meher v. Utkal Grameen Bank, (Jaswant Singh and M.S. Sahoo, JJ.), <u>2023 SCC</u> OnLine Ori 102

Patna High Court

Abhishek Kumar v. State of Bihar, (Sanjeev Prakash Sharma, J.), <u>2023 SCC OnLine Pat 135</u>
Ashok Kumar v. State of Bihar, (Sanjeev Prakash Sharma, J.), <u>2023 SCC OnLine Pat 136</u>
Om Prakash Chaudhary v. State of Bihar, (Ashutosh Kumar and Satyavrat Verma, JJ.), <u>2023 SCC OnLine Pat 138</u>

Shiv Singh v. State of Bihar, (Anil Kumar Sinha, J.), 2023 SCC OnLine Pat 137

Punjab and Haryana High Court

Chinky v. State of Haryana, (Arun Monga, J.), <u>2022 SCC OnLine P&H 3779</u>
Harbhajan Kumar v. Haryana Staff Selection Commission, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3776</u>
Hari Kumari v. State of Punjab, (Vikas Suri, J.), <u>2022 SCC OnLine P&H 3778</u>
Jaideep v. State of Haryana, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3775</u>
Krishna Devi v. State of Haryana, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3775</u>
Manisha v. State (UT of Chandigarh), (Rajbir Sehrawat, J.), <u>2022 SCC OnLine P&H 3777</u>
Neena Dadral v. State of Punjab, (Vikas Bahl, J.), <u>2023 SCC OnLine P&H 3777</u>
Neena Dadral v. State of Haryana, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3774</u>
Pardeep Kumar v. State of Haryana, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3774</u>
Pardeep Singh v. State of Haryana, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3771</u>
Santosh Kumari v. State of Haryana, (Harsimran Singh Sethi, J.), <u>2022 SCC OnLine P&H 3771</u>

Rajasthan High Court

Amit Marble Construction v. State of Rajasthan, (Arun Bhansali, J.), 2023 SCC OnLine Raj 89 Bhopal Singh v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 83 Brijesh Kumar v. Rajasthan STC, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 87 Gagandeep v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 96 Lokesh Chandra Patidar v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 86 Maharaja Shiksha Samiti v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 88 Mashrimal v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 90 Mohan Lal Dev v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 95 Mukesh Kumar Beniwal v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 94 Pawan Kumar Chhabra v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 94 Pawan Kumar Chhabra v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 93 Radha v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 93 Radha v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 93 Radha v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 95 Saroj Sharma v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 95 Saroj Sharma v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 95 Saroj V. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 93 Saroj V. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 93 Saroj V. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 92 Shilpa Rani v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2023 SCC OnLine Raj 92

Tripura High Court

- Balaji Steel Rolling Mills Ltd. v. State of Tripura, (T. Amarnath Goud, A.C.J. and Arindam Lodh, J.), 2023 SCC OnLine Tri 38
- Dhan Kumar Noatia v. State of Tripura, (T. Amarnath Goud, A.C.J.), 2023 SCC OnLine Tri 35
- Krishan Das v. State of Tripura, (T. Amarnath Goud, A.C.J.), 2023 SCC OnLine Tri 32
- ONGC v. Bijoy Debnath, (T. Amarnath Goud, A.C.J.), 2023 SCC OnLine Tri 34
- Parendra Tripura v. State of Tripura, (T. Amarnath Goud, A.C.J.), 2023 SCC OnLine Tri 36
- Ramkrishna Roadways v. State of Tripura, (T. Amarnath Goud, A.C.J. and Arindam Lodh, J.), 2023 SCC OnLine Tri 37
- Rising East Liquor (P) Ltd. v. Union of India, (T. Amarnath Goud, A.C.J. and Arindam Lodh, J.), 2023 SCC OnLine Tri 39
- Sumanta Dey v. Tinku Sutradhar, (T. Amarnath Goud, A.C.J.), 2023 SCC OnLine Tri 33
- Western Carriers (India) Ltd. v. State of Tripura, (T. Amarnath Goud, A.C.J. and Arindam Lodh, J.), 2023 SCC OnLine Tri 40

Uttaranchal High Court

- Arun Arora v. State of Uttarakhand, (Alok Kumar Verma, J.), 2023 SCC OnLine Utt 34
- *Chunni Lal* v. *State of Uttarakhand*, (Vipin Sanghi, C.J. and Alok Kumar Verma, J.), <u>2023 SCC</u> OnLine Utt <u>38</u>
- Jaskiran Kaur v. State of Uttarakhand, (Vipin Sanghi, C.J. and Alok Kumar Verma, J.), <u>2023 SCC</u> OnLine Utt 41
- Lakhwinder Singh v. State of Uttarakhand, (Ravindra Maithani, J.), 2023 SCC OnLine Utt 36
- Mahalaxmi Construction v. Construction Division, (Vipin Sanghi, C.J.), 2023 SCC OnLine Utt 33
- Meena Devi v. State of Uttarakhand, (Vipin Sanghi, C.J. and Sanjaya Kumar Mishra, J.), <u>2023 SCC</u> OnLine Utt 40
- Rakesh Mishra v. State of Uttarakhand, (Ravindra Maithani, J.), 2023 SCC OnLine Utt 37
- Rohit Chaturvedi v. Union of India, (Vipin Sanghi, C.J. and Alok Kumar Verma, J.), <u>2023 SCC</u> OnLine Utt 39

Shiv Pal v. State of Uttarakhand, (Ravindra Maithani, J.), 2023 SCC OnLine Utt 35

Armed Forces Tribunal

- *Abdul Khalik* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9039</u>
- Abhimanyu Naik v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8931</u>
- Abhishek Pandey v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8967</u>
- Adarsh Kumar Tiwari v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8946</u>

- Adesh Kumar v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 80
- Aditya Pratap Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 59
- *Ajeet Kumar Dwivedi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9055</u>
- *Ajeet Kumar* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9019</u>
- *Ajeet Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9017</u>
- Akhalesh Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8976</u>
- Akhilesh Kumar Dixit v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8962
- Akil Ahmad Ansari v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 104
- Alok Kumar Gupta v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8949</u>
- *Amar Kishore* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 161</u>
- Amar Nath Yadava v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 131
- *Amar Niwas Giri* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9058</u>
- Amit Bhardwaj v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 143
- *Amit Kumar Upadhyay* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8977</u>
- *Amit Kumar Upadhyay* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9062</u>
- Amit Kumar v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 109
- *Anil Kumar Sharma* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 106</u>
- Anil Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8942</u>
- Anil Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 16</u>
- Anil Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 20</u>
- Anindya Kumar Gupta v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9043</u>
- *Anjani Kumar Maurya* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9047</u>

- *Anjani Kumar Tripathi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8945</u>
- *Arjun Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9064</u>
- *Arun Kumar Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 44</u>
- Arun Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 119</u>
- Arun Kumar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 128</u>
- *Arun Shukla* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9032</u>
- Arun Suryavanshy v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9023</u>
- Arvind Kumar Mishra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 9005
- Arvind Kumar Pandey v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 130</u>
- Arvind Kumar Tripathi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 83
- Ashish Kumar Mishra v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 87
- Ashish Kumar Pandey v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 70</u>
- Ashish Misra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8998</u>
- Ashish Shakya v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 140</u>
- Ashok Kumar Nishad v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9010</u>
- Ashok Kumar Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8972</u>
- Ashutosh Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8943
- Awadesh Kumar Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 1</u>
- Awadhesh Kumar Pandey v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 39</u>
- Awadhesh Kumar Rai v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 146</u>
- Azad Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9054</u>
- *B.B. Tiwary* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 159</u>

- *Bachina Srinivasa Rao* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 120</u>
- *Beerendra Pratap Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 28</u>
- *Bhaguli Devi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 137</u>
- *Bharat Chand* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 73</u>
- *Birendra Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 51</u>
- *Birendra Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9000</u>
- *Bishnu Bahadur Thapa* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8933</u>
- *Bolke Vijay Motiram* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 88</u>
- Brahm Prakash Pandey v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9011</u>
- Brig Mohan Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 151
- Brijesh Yadav v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8975
- *Brijesh Yadav* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9065</u>
- *Chadnra Kant Pandey* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9025</u>
- *Chadnra Pratap Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9026</u>
- *Charul Verma* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 29</u>
- Chhabi Nath Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 153
- *Chintamani Jaiswal* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 14</u>
- *Chintamani Mishra* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8968</u>
- Darshan Kumar Sharma v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8938
- *Deep Narain Shukla* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 93</u>
- *Deepak Chandra Pandey* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8951</u>

- 16 -

- *Deepak Chandra Pandey* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9063</u>
- *Devender Kumar Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8920</u>
- *Devinder Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 91</u>
- *Dhan Maya Thapa* v. *Union of India*, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 152</u>
- *Dhananjay Chaubey* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 48</u>
- *Dhananjay Kumar Singh* v. *Union of India*, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 154</u>
- *Dhananjay Kumar* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9070</u>
- *Dharam Nath Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8959</u>
- *Dharamdeo Chauhan* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 21</u>
- *Dharm Raj* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 37</u>
- *Dharmendra Kumar Srivastava* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8999</u>
- *Dhirendra Tiwari* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9076</u>
- *Dilip Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 149</u>
- Dinesh Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8983
- *Dinesh Pratap Yadav* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9029</u>
- *Dinesh Shahi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9045
- *Gaikwad Sayaji Dadaso* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 54</u>
- *Gajraj Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8916</u>
- *Ghanshyam Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9020</u>
- *Girand Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9012</u>
- *Gireesh Kumar Savita* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8956</u>
- *Guptesh Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8929</u>

- *Gyan Prakash Sharma* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9021</u>
- *Gyanendu Yadav* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9028</u>
- *H.S. Munder Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9018</u>
- Hari Narayan Shukla v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 30</u>
- Hari Om v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8915
- Harikeshwer Lal Srivastava v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 126
- *Harvir Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 76</u>
- *Heera Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8995</u>
- Hridyesh Tiwari v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 95</u>
- *Inderjeet Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8923</u>
- *Indra Kant Jha* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8981
- *Indramani Pandey* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9009</u>
- Jag Vijay Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 64</u>
- Jai Narayan Katiyar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9069</u>
- Jaiswal Swapnil Rajendra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8960</u>
- Jatinder Kumar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8992</u>
- Jay Beer Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9013</u>
- Jiban Bihari Mohanty v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 85
- *Jitendra Kumar Shukla* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 96</u>
- *Jitendra Kumar* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 98</u>
- Kailash Chandra Bhatt v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 40</u>
- *Kalinder Devi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 42</u>

- *Kamal Dev Yadav* v. *Union of India*, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 31</u>
- *Kamal Dev Yadav* v. *Union of India*, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 33</u>
- *Kamal Kumar Omar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9001</u>
- *Kamla Devi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 108</u>
- *Kedar Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9024</u>
- *Keerti Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9006</u>
- *Khem Raj Sharma* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9044</u>
- Kirshan Chand Tyagi v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8973
- *Kishan Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8989</u>
- Krishan Pal v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 127
- Krishna Bhan Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 86
- *Krishna Kant Pandey* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 125</u>
- Krishna Kumar Thakur v. Chief of Army Staff, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 10
- Krishna Murari v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8993
- Krishna Shankar Mishra v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 94</u>
- Lal Chand v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8913</u>
- Lokesh Malik v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 6</u>
- Madhav Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8953
- Maha Ram v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 133</u>
- Mahabir Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 84</u>
- Mahendra Kumar Jena v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 35</u>
- Mahesh Chandra Bhatt v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 145</u>

- Mahesh Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9035
- Man Bahadur Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8940
- Manendra Kumar Singh v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 3</u>
- Manoj Kumar Pandey v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8994</u>
- *Mina Singh* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 5</u>
- *Mithilesh Kumar Yadav* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9053</u>
- *Mithilesh Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8926</u>
- *Mohan Lal Pal* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 62</u>
- Monghyri Lal v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9031
- Mukesh Kumar Singh Bisht v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 9015
- *Mukesh Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 66</u>
- Munesh Kumar v. Second Appellate Committee on Pension, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 68</u>
- Munni Devi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 135
- *Nagendra Prasad Yadav* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 15</u>
- *Nahar Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8978</u>
- *Nand Lal Gupta* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9008</u>
- Narendra Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8948</u>
- Narendra Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 45</u>
- *Naresh Kumar Safaiwala* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8921</u>
- Naresh Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 25</u>
- Nathuni Yadaw v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 49</u>
- Navin Chandra Tewari v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 121</u>

- *Navin Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 63</u>
- *Neha Akhoon* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8958</u>
- Nidhikant Dhyani v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 107</u>
- Nidhikant Dhyani v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8984</u>
- Nikhil Singh Tomar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8964</u>
- *Nirmal Kumar Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8987</u>
- Nisha Devi v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8939
- Niyaz Ahmad v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8957</u>
- *Om Prakash Ojha* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8927</u>
- *Om Prakash Sharma* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9007</u>
- *Onkar Singh Lakhoidya* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 22</u>
- *Param Pal Singh Dhillon* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8932</u>
- Paramhans Yadava v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 74
- Pawar Satish Popat v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8985
- *Phool Kumari* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 134</u>
- Poonam Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 110
- Pradeep Kumar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8980
- Prakash Rai v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8970</u>
- Pramod Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 148</u>
- Pramod Yadav v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 9
- Praveen Kumar Guleria v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8996</u>
- Prem Prakash v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 138</u>

- Prem Sagar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 81
- *Prit Paul* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 26</u>
- Priyanka Mishra v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 99</u>
- Pushpendra Singh v. Chief of Army Staff, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 9066
- *Pyar Chand* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 60</u>
- Radha Raman Pandey v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 90</u>
- *Radhamonyamma KS* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8979</u>
- *Radhe Shyam* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8924</u>
- Radhey Shyam v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 102</u>
- *Raghu Bir Singh Negi* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 72</u>
- Raghuvendra Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 55
- *Rahul Kumar Tyagi* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8955</u>
- Rahul Kumar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8990</u>
- *Raj Kumar Upadhyay* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 53</u>
- *Raja Singh Parihar* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 114</u>
- Rajani Devi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 113
- Rajeev Devgan v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 117</u>
- Rajender Prasad Dubey v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 116</u>
- Rajendra Pal Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9022
- *Rajendra Prasad Agnihotri* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9056</u>
- Rajesh Kumar Awasthi v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9052
- Rajesh Kumar Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 58</u>

- Rajesh Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8914
- Rajesh Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9048
- Rajesh Kumar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8997</u>
- *Rajesh Negi* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8954</u>
- Rajinder Prasad v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 103
- *Rajmani Tripathi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9049</u>
- *Rajvir* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 57</u>
- *Rakesh Kumar Tripathi* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 61</u>
- Ram Autar Singh v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 150
- *Ram Babu* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9030</u>
- *Ram Bharosa Yadav* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 139</u>
- *Ram Bilash Singh Yadav* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9041</u>
- *Ram Kripal* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 82</u>
- *Ram Kumar Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9034</u>
- Ram Murti v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 147</u>
- Ram Naresh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9057</u>
- Ram Prawesh Mani v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 162</u>
- *Ram Sanehi Uttam* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9051</u>
- *Ram Sarup* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 75</u>
- Ram Sharan v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 38
- *Ram Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9016</u>
- *Ram Surat Baitha* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 19</u>

- *Ram Yatan Ram* v. *Union of India*, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 34</u>
- Ramadhar Saroj v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 115</u>
- Raman Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 23
- *Rambeer Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9004</u>
- Ramesh C. v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 17
- Ramesh Chander v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 92</u>
- Ramesh Chandra v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 13</u>
- Ramesh Singh Chauhan v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 123</u>
- *Randhir Kumar* v. *Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9061</u>
- Randhir Singh Sachan v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 142</u>
- Ranjan Lal Vishwakarma v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 56
- Ranjeet Kumar v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8917
- Ranjeet Singh Thakur v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 8
- Ratan Kumar Srivastava v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9003</u>
- *Ravi Kant Dubey* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 136</u>
- *Ravindra Kumar Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 144</u>
- *Ravindra Kumar Upadhyay* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 163</u>
- *Rekha Mishra* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 46</u>
- *Roby Kunjumon* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8919</u>
- Rohit Mishra v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9073
- Rohit Mishra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 156</u>
- Rohitash Kumar Sharma v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8928

- Rohitaswa Verma v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 4
- Saibal Adhya v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 141</u>
- Sanaulla Khan v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8974
- Sandeep Kumar Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9036
- Sandeep Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9038</u>
- Sangeeta v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 122
- Sanjai Yadav v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 52</u>
- Sanjay Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9067
- Sanjeev Kumar Verma v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9074
- Sanjoy Samanta v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8969</u>
- Santosh Kumar v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9075
- Santosh sharma v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8971
- Saroj Kumar Mishra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 69</u>
- Sarvesh Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 111
- Satendra Singh Pal v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 32
- Satendra Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8966
- Satendra Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 105</u>
- Saurav Jagnani v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 9071
- Sawant Shankar Pandurang v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8986</u>
- Shailesh Mishra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 71
- Shankar Dutt Bhatt v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8952
- *Sharwan Kumar Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8930</u>

- Shashi Mohan Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9060
- Sheo Khelawan v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 2
- *Shioji Tiwari* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 50</u>
- Shishir Srivastava v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 112
- *Shiv Kumar Joshi* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 8922
- Shiv Kumar v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 41
- Shrawan Kumar Tripathi v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8937</u>
- *shwar Prasad* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 7</u>
- *Shwet Ban Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8941</u>
- *Shyam Kumar Thapa* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9059</u>
- Shyam Narayan v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9033</u>
- Shyam Prakash Srivastava v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 67
- Somveer Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 65
- Subhash Mishra v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9037</u>
- Subhash Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8944</u>
- Subrat Kumar Pal v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 18
- Sudeep Kumar Singh v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 100
- Sudhir Govil v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9050</u>
- Sudhir Kumar Rai v. Chief of Army Staff, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 118
- Sugandhi Giri v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 27</u>
- Sujeet Kumar Pandey v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2022 SCC OnLine AFT 9040
- Sulkhan Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 9072

- Suman Shahi v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 101
- Sunder Lal v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8925</u>
- Sunder v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 129
- Sur Sari Charan Mishra v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 47
- Surendra Vavu v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 158
- Suresh Chandra Dwivedi v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8947</u>
- Suresh Kumar Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 155</u>
- Suresh Prasad v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 43
- Surya Bhan Giri v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8982
- Surya Bhan Singh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 36
- Suryawanshi Swapnil Santosh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9042</u>
- Sushil Kumar v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), 2023 SCC OnLine AFT 97
- Swamy Nath v. Union of India, (U.C. Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 12
- Swapnil Santosh v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 79</u>
- Syed Fraz Iqbal v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9046</u>
- *T.P. Srivastava* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 89</u>
- *Udai Veer Singh* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 157</u>
- Union of India v. Bharat Chand, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), 2023 SCC OnLine AFT 77
- Union of India v. Bharat Chandra Biswas, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8918
- Union of India v. Ramavtar Yadav, (Umesh Chandra Srivastava, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 78</u>
- Union of India v. Ramesh Chander, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), 2022 SCC OnLine AFT 8950
- *Urmila Devi Chauhan* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8963</u>

- *Varun Kumar Pandey* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 11</u>
- *Vijay Bahadur Chauhan* v. *Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), <u>2023 SCC OnLine AFT 132</u>
- *Vijay Bahadur* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8936</u>
- *Vijay Pratap Yadav* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8988</u>
- *Vinay Kumar Tiwari* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9002</u>
- *Vindhyachal* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 9014</u>
- *Vinod Kumar* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 24</u>
- *Vinod Singh* v. *Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8961</u>
- *Vipin Kumar Saxena* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8934</u>
- *Virender Kumar* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8935</u>
- *Virender Singh* v. *Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 8965</u>
- *Virendra Kumar* v. *Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2022 SCC OnLine AFT 9068</u>
- *Yashendra Pratap Singh* v. *Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), <u>2023 SCC OnLine AFT 124</u>
- Zala Vijay Singh Nathu Singh v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Rakesh Kumar Anand, Member (Administrative)), <u>2022 SCC OnLine AFT 8991</u>

Central Administrative Tribunal

Rupesh Kumar v. State (NCT of Delhi), (Ashish Kalia, Member (Judicial) and Chhabilendra Roul, Member (Administrative)), 2022 SCC OnLine CAT 716

Central Electricity Regulatory Commission

- *Kanti Bijlee Utpadan Nigam Ltd.* v. *Bihar State Power Holding Co. Ltd.*, (I.S. Jha, Arun Goyal and Pravas Kumar Singh, Members), <u>2023 SCC OnLine CERC 4</u>
- NHPC Ltd. v. Assam SEB, (I.S. Jha, Arun Goyal and Pravas Kumar Singh, Members), 2023 SCC OnLine CERC 3

Customs Excise and Service Tax Appellate Tribunal

SRF Ltd. v. *Commr. LTU*, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), <u>2023</u> <u>SCC OnLine CESTAT 2</u>

Central Information Commission

Abhishek Kumar Shaw v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 21 Achalaben Rameshbhai Patel v. PIO, (Heeralal Samariya, IC), 2023 SCC OnLine CIC 12 Ahamed Meera Thamby v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 22 Alka Yadav v. PIO, (Y.K. Sinha, CIC), 2023 SCC OnLine CIC 25 Atal Sharma v. PIO, (Y.K. Sinha, CIC), 2023 SCC OnLine CIC 26 B. Raju v. PIO, (Heeralal Samariya, IC), 2023 SCC OnLine CIC 8 Babu v. CPIO, (Amita Pandove, IC), 2023 SCC OnLine CIC 30 Devilal Kumar Chaudhari v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 18 Gorakh Prasad Maurya v. CPIO, (Amita Pandove, IC), 2023 SCC OnLine CIC 28 Harshal Dodha Pawar v. CPIO, (Amita Pandove, IC), 2023 SCC OnLine CIC 31 Hemant Ganjre v. CPIO, (Amita Pandove, IC), 2023 SCC OnLine CIC 29 Inder Singh v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 20 Kanhiya Lal Kanodia v. PIO, (Heeralal Samariya, IC), 2023 SCC OnLine CIC 11 M. Upendra Kumar v. CPIO, (Amita Pandove, IC), 2023 SCC OnLine CIC 15 Mayur Shrikrishna Gangele v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 9 Nithin P. v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 19 Pankaj Sharma v. CPIO, (Saroj Punhani, IC), 2023 SCC OnLine CIC 17 Renu Bala Kochhar v. PIO, (Heeralal Samariya, IC), 2023 SCC OnLine CIC 16 Rohinton B. Mehta v. PIO, (Y.K. Sinha, CIC), 2023 SCC OnLine CIC 32 Rohit Kumar Gupta v. PIO Under RTI, (Heeralal Samariya, IC), 2023 SCC OnLine CIC 10 S. Velkumar v. CPIO, (Vanaja N. Sarna, IC), 2023 SCC OnLine CIC 23 S. Velkumar v. CPIO, (Vanaja N. Sarna, IC), 2023 SCC OnLine CIC 24 S.S. Vasan v. CPIO, (Amita Pandove, IC), 2023 SCC OnLine CIC 27 Sunil Kumar v. PIO, (Y.K. Sinha, CIC), 2023 SCC OnLine CIC 13 Vijay Belgaonkar v. CPIO, (Vanaja N. Sarna, IC), 2023 SCC OnLine CIC 14 Vineetha R. Kottai v. PIO, (Heeralal Samariya, IC), 2023 SCC OnLine CIC 7

Debts Recovery Appellate Tribunal

- Anil Kumar Gupta v. Bank of India, (R.D. Khare, Chairperson), 2023 SCC OnLine DRAT 9
- *IDFC First Bank Ltd.* v. *Dharmendra Popatlal Patel*, (Ashok Menon, Chairperson), <u>2023 SCC</u> OnLine DRAT 10
- Manik Das v. India SME Asset Reconstruction Co. Ltd., (Anil Kumar Srivastava, Chairperson), <u>2023</u> SCC OnLine DRAT 11

Naina v. Aavas Financiers Ltd., (Ashok Menon, Chairperson), 2023 SCC OnLine DRAT 12

Sidha Neelkanth Paper Ind. (P) Ltd. v. Andhra Bank, (Dharminder Singh, Presiding Officer), 2023 SCC OnLine DRAT 13

Income Tax Appellate Tribunal

- Bhatia Doodh Utpadak Sahkari Mandali Ltd. v. CIT, (Suchitra Kamble, J.M.), <u>2023 SCC OnLine</u> <u>ITAT 20</u>
- *CIT* v. *Engineering Projects India Ltd.*, (Shamim Yahya, A.M. and Astha Chandra, J.M.), <u>2023 SCC</u> OnLine ITAT 31
- *CIT* v. *Silvertone Infrastructure (P) Ltd.*, (Shamim Yahya, A.M. and Astha Chandra, J.M.), <u>2023 SCC</u> OnLine ITAT 32
- Gurukrupa Engineering Co. v. CIT, (Suchitra Kamble, J.M.), 2023 SCC OnLine ITAT 22
- Jag Bhushan Tanwar v. CIT, (Kul Bharat, J.M.), 2023 SCC OnLine ITAT 29
- *Kamal Kapur* v. *CIT*, (Anil Chaturvedi, A.M. and Anubhav Sharma, J.M.), <u>2023 SCC OnLine ITAT</u> <u>26</u>
- Puneet Mangla v. CIT, (B.R.R. Kumar, A.M. and Yogesh Kumar U.S., J.M.), 2023 SCC OnLine ITAT 21
- Savleen Kaur v. CIT, (N.K. Billaiya, A.M. and Kul Bharat, J.M.), 2023 SCC OnLine ITAT 25
- *Shreejee Aptex (P) Ltd.* v. *CIT*, (Kul Bharat, J.M. and Pradip Kumar Kedia, A.M.), <u>2023 SCC OnLine</u> <u>ITAT 24</u>
- Sushil Bansal v. CIT, (N.K. Billaiya, A.M. and Anubhav Sharma, J.M.), <u>2023 SCC OnLine ITAT 27</u> Sushma Aggarwal v. CIT, (Kul Bharat, J.M.), <u>2023 SCC OnLine ITAT 28</u>
- Tapan Roy Security Agency v. CIT, (Kul Bharat, J.M.), 2023 SCC OnLine ITAT 30
- Utkranti Solutions (P) Ltd. v. CIT, (Suchitra Kamble, J.M.), 2023 SCC OnLine ITAT 23

National Company Law Tribunal

- *Anup Jhunjhunwala* v. *Adea Powerquips (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), <u>2023 SCC OnLine NCLT 7</u>
- *Area Importers & Exporters (P) Ltd.* v. *Gupta Builders & Promoters (P) Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), <u>2023 SCC OnLine NCLT 2</u>
- *OGO USA Inc.* v. *Nachiketa Papers Ltd.*, (Harnam Singh Thakur, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), <u>2023 SCC OnLine NCLT 1</u>
- *Piramal Capital & Housing Finance Ltd.* v. *Dinanatha Developers (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), <u>2023 SCC OnLine NCLT 6</u>
- *Piramal Capital & Housing Finance Ltd.* v. *Kunjbihari Developers (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), <u>2023 SCC OnLine NCLT 3</u>
- SPS Aurora v. Senior Builders Ltd., (Ramalingam Sudhakar, President and Avinash K. Srivastava, Member (Technical)), <u>2023 SCC OnLine NCLT 4</u>
- *Transolutions India Incorporation* v. *Protocol Marine Services (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial) and Shyam Babu Gautam, Member (Technical)), <u>2023 SCC OnLine NCLT 5</u>

National Consumer Disputes Redressal Commission

Balmukand Joshi v. Suresh Rathi Securities (P) Ltd., (R.K. Agrawal, President), 2023 SCC OnLine NCDRC 8

- Legacy Global Projects (P) Ltd. v. ICICI Lombard General Insurance Co. Ltd., (Ram Surat Ram Maurya, Presiding Member and Inder Jit Singh, Member), <u>2023 SCC OnLine NCDRC 6</u>
- *Poonam Makhija* v. *LIC*, (Ram Surat Ram Maurya, Presiding Member and Inder Jit Singh, Member), 2023 SCC OnLine NCDRC 7

National Company Law Appellate Tribunal

- Active Valley Square Welfare Assn. v. Manish Kumar Gupta, 2023 SCC OnLine NCLAT 12
- Ankit A Verma v. Navin Srichand Kanjwani, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), 2023 SCC OnLine NCLAT 18
- *Commr. (CGST)* v. *Resolution Professional of NRS Project (P) Ltd.*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), <u>2023 SCC OnLine NCLAT 11</u>
- *Edelweiss Asset Reconstruction Co. Ltd.* v. *Perfect Engine Components (P) Ltd.*, (Anant Bijay Singh, Member (Judicial) and Shreesha Merla, Member (Technical)), <u>2022 SCC OnLine NCLAT 1622</u>
- Howrah Mills Co. Ltd. v. J.M. Finance Asset Reconstruction Co. Ltd., (Anant Bijay Singh, Member (Judicial) and Shreesha Merla, Member (Technical)), <u>2023 SCC OnLine NCLAT 19</u>
- Kashyap Infraprojects (P) Ltd. v. Hi-Tech Sweet Water Technologies (P) Ltd., <u>2023 SCC OnLine</u> NCLAT 17
- Lipika Dhawa v. Joy Mahaprovu Cold Storage (P) Ltd., 2023 SCC OnLine NCLAT 16
- NCSC Healthcare (P) Ltd. v. Registrar of Companies NCT of Delhi, (Anant Bijay Singh, Member (Judicial) and Shreesha Merla, Member (Technical)), 2023 SCC OnLine NCLAT 15
- *Office of the Assistant Commr. of Central Tax* v. *Rakesh Singala*, (Ashok Bhushan, Chairperson, Alok Srivastava, Member (Technical) and Barun Mitra, Member (Technical)), <u>2023 SCC OnLine</u> <u>NCLAT 14</u>
- Prajendra Jaroli v. Jai International (P) Ltd., (Rakesh Kumar Jain, Member (Judicial) and Kanthi Narahari, Member (Technical)), 2022 SCC OnLine NCLAT 1623
- *R.P. Casting (P) Ltd.* v. *Registrar of Companies NCT of Delhi*, (Anant Bijay Singh, Member (Judicial) and Shreesha Merla, Member (Technical)), <u>2023 SCC OnLine NCLAT 13</u>

National Green Tribunal

- Abdul Sattar Silawat v. State of Rajasthan, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 22
- Balkrishan Sharma v. State of H.P., (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 18
- *Dalip Singh* v. *State of H.P.*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 17</u>
- *Ghanshyam Singh* v. *State (NCT of Delhi)*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 10</u>
- *Honey Sodhi* v. *State (NCT of Delhi)*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 12</u>
- *Karan Singh* v. *State of H.P.*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 14</u>
- *Mamta Chourasia* v. *State of Uttarakhand*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 13</u>

- Naveen Mishra v. State of Jharkhand, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 9
- *Raju Chhabra* v. *State (NCT of Delhi)*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 21</u>
- *Ram Ratan Singh* v. *State (NCT of Delhi)*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 23</u>
- Ram Singh v. State of U.P., (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 20
- Sakshi Supehia v. State of H.P., (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 19
- Sandeep Kumar Bansal v. State of U.P., (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 16
- Sunil Singh v. State (NCT of Delhi), (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), 2023 SCC OnLine NGT 15
- *Yogendra Sharma* v. *State of U.P.*, (Sudhir Agarwal, Member (Judicial) and A. Senthil Vel, Member (Expert)), <u>2023 SCC OnLine NGT 11</u>

Uttar Pradesh Real Estate Appellate Tribunal

- Divye Kumar Trivedi v. Supertech Ltd., (D.K. Arora, Chairman and Kamal Kant Jain, Member (Technical)), 2023 SCC OnLine RERA (UP) 1
- Lucknow Development Authority v. Neerja Gupta, (D.K. Arora, Chairman and Kamal Kant Jain, Member (Technical)), <u>2022 SCC OnLine RERA (UP) 135</u>
- Project Oh My God, In re, (Rajesh Kumar Tyagi, Secretary), 2022 SCC OnLine RERA (UP) 136

Securities Appellate Tribunal

- Anil Beniprasad Agarwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 1
- Bombay Dyeing & Manufacturing Co. Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 18</u>
- *Dhruv Agrawal* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 12</u>
- *Franklin Templeton Asset Management (India) (P) Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 2</u>
- Krishna Ghag v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 11
- Mahendra Dhanjibhai Amin v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 9
- Malvinder Mohan Singh v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 6
- Mangesh Madhukar Dhotre v. SEBI, (M.T. Joshi, Member (Judicial) and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 4
- Mohd. Tanveer Ahmed v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 15

- Paramjitsingh C. Panesar v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 7
- *Reliance Industries Holding (P) Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 5</u>
- Reliance Industries Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 8
- Remsons Industries Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 19</u>
- Sampark Infotainment (P) Ltd. v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 13</u>
- Santosh Kumar Agarwal v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 3
- Santosh Vasant Bhelekar v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 10
- Soma Textiles & Industries v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 14
- Suresh Hegde v. SEBI, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), 2023 SCC OnLine SAT 17
- *Vistra ITCL India Ltd.* v. *SEBI*, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), <u>2023 SCC OnLine SAT 16</u>

Securities and Exchange Board of India

- BRH Wealth Kreators Ltd., In re, (Ashwani Bhatia, Whole Time Member), <u>2023 SCC OnLine SEBI 7</u>
 Capitalaim Financial Advisory (P) Ltd., In re, (Ashwani Bhatia, Whole Time Member), <u>2023 SCC</u>
 OnLine SEBI 4
- *Gurpreetesh Singh Maini, In re*, (Ashwani Bhatia, Whole Time Member), <u>2023 SCC OnLine SEBI 3</u> *Jyoti Kalra, In re*, (Ananta Barua, Whole Time Member), 2023 SCC OnLine SEBI 5
- Trade Solutions Services, In re, (Ananta Barua, Whole Time Member), 2023 SCC OnLine SEBI 6
- Den Networks Ltd. v. Honest Communications, (Ram Krishna Gautam, Member), <u>2023 SCC OnLine</u> <u>TDSAT 8</u>
- Discovery Communication India v. Royal Services Diginet Vision (P) Ltd., (Ram Krishna Gautam, Member), 2023 SCC OnLine TDSAT 6
- *Hathway Digital (P) Ltd.* v. *Deepak Digital*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), <u>2023 SCC OnLine TDSAT 4</u>
- MSM Discovery (P) Ltd. v. Indian Oil Corpn. Ltd., (Ram Krishna Gautam, Member), <u>2023 SCC</u> OnLine TDSAT <u>3</u>
- NXT Digital Ltd. v. Umesh N., (Ram Krishna Gautam, Member), 2023 SCC OnLine TDSAT 7
- Siti Networks Ltd. v. Bala Cable Network, 2023 SCC OnLine TDSAT 9
- Sri Sai Communication Digital Cable Network v. Zee Entertainment Enterprise Ltd., <u>2023 SCC</u> OnLine TDSAT 2
- Star India (P) Ltd. v. GTPL Chelikam Networks India (P) Ltd., (Ram Krishna Gautam, Member), 2023 SCC OnLine TDSAT 5

To get this list regularly join our:-

Telegram Channel	-	https://t.me/scconline
Follow us:-		
LinkedIn	-	https://in.linkedin.com/company/scconline
Instagram	-	https://www.instagram.com/scconline_/
Twitter	-	https://twitter.com/scconline_
YouTube	-	https://www.youtube.com/user/thescconline
Facebook	-	https://www.facebook.com/scc.online



© EBC Publishing Pvt Ltd